

ITEM NO.7

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1885/2024

RAMESH KUMAR CHHABRA

Appellant(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

Date : 10-09-2025 This appeal was called on for hearing today.

For Appellant(s) : Mr. Vikash Singh, AOR

For Respondent(s) :

Mr. Vijay Awana, Adv.
Mr. Mukesh Kumar Maroria, AOR
Mr. Manish Nagar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 and 2 are duly represented. Time has been sought by the Ld. counsel to file reply.

Scanned soft copies of original records of High Court and Trial Court have been received. Let soft copy of the same be provided to the Ld. Counsels for the parties in light of Circular F.no.01/Judl./2025, dated 10.01.2025.

Registry to process the matter for listing before the Hon'ble Court, as per rules. Reply, as above be filed in the meantime.

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SUJATA SINGH
Registrar